

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

51.

**C.P.(CAA)/66(MB)2021 IN  
C.A.(CAA)/932(MB)2018**

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.09.2022**

NAME OF THE PARTIES:                      Implicit Trading Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

The Court is convened through Video Conference.

None present. List this matter for hearing on **22.11.2022**.

Sd/-

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**